

Setting up of Small Power Projects by Karnataka

151. SHRIMATIBASAVARAJESWARI: Will the Minister of ENERGY be pleased to state:

(a) whether Karnataka Government has prepared a plan for setting up small power projects and forwarded it to Union Government for approval;

(b) if so, the details thereof; and

(c) how many projects have been cleared by Union Government so far?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). The Government of Karnataka had forwarded the following three schemes to the Government of India for approval:

1. Mallapura Hydel Scheme (2 x 4.5 = 9 MW)
2. Brindavan Hydel Scheme (2 x 6 = 12 MW)
3. Bhadra Right Bank Canal Hydel Scheme (Additional Unit) (1 x 6 = 6 MW)

All these schemes have been accorded techno-economic clearance by the Central Electricity Authority and the Mallapura Hydel Scheme is even under implementation.

Production of Crude Oil

152. SHRIMATIBASAVARAJESWARI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the target set for crude oil

production in the Seventh Plan is likely to be achieved;

(b) if not, the main reasons therefor;

(c) the extent of shortfall; and

(d) the steps taken or proposed to meet the shortfall?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (d). The Seventh Five Year Plan target envisaged a crude oil production of 159.14 million tonnes. As against this, actual production is expected to about 157.2 million tonnes i.e. a shortfall of about 2 million tonnes. The shortfall is attributable to operational difficulties in the North-Eastern Region. Since the Seventh Plan is almost over, it may not be possible to make up the shortfall at this stage.

Modernisation of Airports

153. PROF. K.V. THOMAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the revenue earned from each of the airport in the country during the last three years;

(b) the steps taken in each of the airports for their modernisation during the last three years; and

(c) the details of the future plan for the modernisation of airports?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The total revenue earned by National Airports Authority and International Airports Authority of India during the last three years was as under:—